

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Micropower technology private limited Date of Commencement of Liquidation: 03-02-2021; List of Stakeholders as on Date: 29-03-2021; Name of IP: Ms. DEEPA GUPTA; Last 5 digit of registration number: 12801

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				59950.00				NA
2	Liquidation costs incurred till date				60000.00				NA
3	Secured financial creditors	2	6109083		6109083				Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	1	140769	0	0		140769		Annexure 6
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	7204085	2	6323951		880134		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		5	13453937	2	12552984	0	1020903	0	